

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

140. C.A. 1096/2020

IN C.P. 1134/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Satish Daulatrao Chavan

V/s.

Sainath Agro-Vet Industries Pvt. Ltd.

& Ors

SECTION 59, 169, 213, 241-242 & 244 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **04.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//